

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
RAJYA SABHA
UNSTARRED QUESTION NO-1024
ANSWERED ON- 12/12/2023

BANK WRITE OFFS ON ACCOUNT OF FRAUDS AND CORPORATE LOANS

1024. SHRI JAWHAR SIRCAR

Will the Minister of FINANCE be pleased to state:-

- (a) total write-off per annum and the break up of write-offs by PSBs, Private Banks and Foreign Banks per annum from 2012-13 to 2022-23, specifically on account of frauds;
- (b) the figures for total write-off and under the three categories of SCBs for corporate loans, year-wise;
- (c) grand total and total write-offs under the three categories in these five years for frauds and corporate loans after adjusting overlaps, if any; and
- (d) the action Government has taken to seize personal properties acquired or made by these frauds and corporate defaulters by diversion of bank funds?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(DR. BHAGWAT KARAD)

(a) to (c): Year-wise and bank-group-wise details of the amount written-off by banks in respect of accounts declared as frauds, based on the date of reporting and based on the date of occurrence, as available with this Department, are at **Annex-1**.

RBI has further apprised that information regarding the loan written-off in respect of corporate loans is not maintained by it. However, year-wise details of total written-off loans by scheduled commercial banks (SCBs) and year-wise and bank group-wise details of loans written-off in respect of 'Large industries and Services' during the last five financial years are at **Annex-2**.

With regard to amount written-off by banks in respect of accounts declared as frauds, RBI has apprised that SCBs, during the last five financial years, have written-off an amount of Rs. 93,874 crore in accounts where fraud has been reported during the same period. However, in respect of frauds based on the date of occurrence, SCBs have written-off Rs. 26,148 crore during the last five financial years.

(d): The Directorate of Enforcement (ED) has apprised that it has taken up around 1,105 bank fraud cases for investigation under the provisions of the Prevention of Money Laundering Act, 2002 (PMLA). Necessary action as per the provisions of PMLA has been taken, which resulted in attachment of proceeds of crime (PoC) amounting to Rs. 64,920 crores (approx.). 150 accused persons have been arrested and 277 Prosecution Complaints (PCs), including 54 supplementary PCs have been filed before the Hon'ble Special Courts (PMLA). Also, 12 accused have been declared as Proclaimed Offender. Further, 8 accused who fled the country have been declared as Fugitive Economic Offender under the provisions of the Fugitive Economic Offenders Act, 2018 (FEOA). In these cases, as on 8.12.2023, assets amounting to Rs. 15,186.64 crore have been confiscated, out of which assets amounting to Rs. 15,183.77 crore have been restituted to the public sector banks under PMLA. Further, 3 accused have been convicted in these cases under the provisions of PMLA. Furthermore, PMC Bank has recovered Rs. 104.02 crore with the active co-operation and support of ED. Also, assets amounting to Rs. 725.90 crores have been confiscated under provisions of FEOA.

Rajya Sabha unstarred question no. 1024, regarding Bank write offs on account of frauds and corporate loans

Amount written-off by Banks in respect of accounts declared as frauds, based on the date of reporting and the date of occurrence

(Amounts in crore Rs.)

Financial Year	Bank Group	Amount Involved (Based on date of Reporting)	Amount Involved (Based on date of Occurrence)
2014-2015	Public Sector Banks	2,608	5,561
	Private Sector Banks	413	3,970
	SCBs*	3,032	9,553
2015-2016	Public Sector Banks	2,124	2,465
	Private Sector Banks	329	3,824
	SCBs*	2,643	6,419
2016-2017	Public Sector Banks	1,432	1,716
	Private Sector Banks	780	5,053
	SCBs*	2,229	7,110
2017-2018	Public Sector Banks	1,876	847
	Private Sector Banks	747	8,891
	SCBs*	2,728	9,844
2018-2019	Public Sector Banks	7,442	6,456
	Private Sector Banks	2,259	11,741
	SCBs*	10,119	18,249
2019-2020	Public Sector Banks	19,815	560
	Private Sector Banks	18,901	5,371
	SCBs*	38,989	6,355
2020-2021	Public Sector Banks	4,393	65
	Private Sector Banks	24,262	941
	SCBs*	30,708	1,023
2021-2022	Public Sector Banks	3,327	30
	Private Sector Banks	5,683	379
	SCBs*	9,544	429
2022-2023	Public Sector Banks	1,062	54
	Private Sector Banks	3,352	31
	SCBs*	4,514	92

Source: RBI (provisional data for FY 2022-23)

* including foreign banks

Rajya Sabha unstarred question no. 1024, regarding Bank write offs on account of frauds and corporate loans

Loans written-off by Scheduled Commercial Banks

(Amounts in crore Rs.)

Financial Year	Total Written-off loans	Written – off Loans (Large Industries and Services)		
		Foreign Banks	Private Sector Banks	Public Sector Banks
2018-19	2,36,265	3,023	15,966	1,29,765
2019-20	2,34,170	3,750	21,199	1,34,189
2020-21	2,02,781	1,948	28,867	96,232
2021-22	1,74,966	1,613	9,037	58,875
2022-23	2,09,144	1,138	41,194	67,045

Source: RBI (provisional data for FY 2022-23)
